ingress and ground water Recharge in Bhadrak, Kendrapara and Puri districts of Orissa.

(c) No specific funds have been allocated for the purpose of taking remedial steps and preventive measures for salinity ingress.

Clearance of irrigation projects from Himachal Pradesh

- t1456. SHRI KRIPAL PARMAR: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government are aware that project reports of Rs. 9 crore 59 lakh and 81 thousand relating to irrigation projects and installation of tube wells for irrigation of 4181 hectare of land under Bhavarana block in Distt. Kangra, Sorba GhatTehsil in Distt. Mandi and Nalagarh Tehsil in Distt. Solan were forwarded by Government of Himachal Pradesh vide its letter dated 28th July 2001 for clearance;
- (b) if so, the action taken thereon and the reasons for its pendency so far; and
 - (c) by when a final decision would be taken in the matter?
- THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) Yes, Sir.
- (b) and (c) All the three projects submitted by the Government of Himachal Pradesh vide its letter dated 28th July 2001 have already been included under the Centrally Sponsored Command Area Development Programme by the Ministry of Water Resources.

Indo-Bhutan Joint River Commission

- 1457. SHRI TARINI KANTA ROY: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government propose to set up an Indo-Bhutan Joint River Commission to prevent floods in the northern part of West Bengal; and
 - (b) if so, the progress made so far and the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) and (b) In

[†]Original notice of the question was received in Hindi.